GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF MILITARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1654

TO BE ANSWERED ON 11TH FEBRUARY, 2022

CADETS INJURED DURING TRAINING IN DEFENCE ACADEMIES

1654. SHRI SHRINIWAS PATIL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of instances where cadets while undergoing training in National Defence Academy, Indian Military Academy or Officers Training Academy have been seriously injured and discharged from the academies as disabled cadets medically unfit for service;
- (b) if so, the details thereof along with the total number of such cadets discharged from the academies during the last ten years;
- (c) whether such disabled cadets have received any compensation, rehabilitation or alternative employment; and
- (d) if so, the details thereof and if not, the steps taken by the Government for the rehabilitation of such cadets?

ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) Yes, Sir.
- (b) Total 211 Cadets have been discharged from the three Defence Academies i.e. National Defence Academy, Indian Military Academy and Officers Training Academy during the last Ten years.

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- (c) & (d): Under the extant policy provisions, Cadets who suffer injuries or become disabled are granted the following financial assistance:
 - (i) Ex-Gratia amount Rs. 9,000/- per month + Dearness Relief.
 - (ii) Ex-Gratia Disability Award Rs. 16,200/- per month for 100% disability and subject to prorata reduction till 20% disability (No award for disability less than 20%) + Dearness Relief.
 - (iii) In case of death, one time ex-gratia lump sum amount of Rs. 12.5 Lakhs is also awarded.
 - (iv) Constant Attendant Allowance Rs. 6,750/- per month (for 100% disability).
 - (v) Over and above monetary benefits payable to Ex-IMA, Ex-OTA cadets (in receipt of Stipend):
 - a) Insurance Cover: Rs. 75 Lakh.
 - b) Disability Benefits: Rs. 25 Lakh for 100% disability, proportionately reduced upto 20% disability.
 - c) Ex-Gratia for less than 20% Disability: Rs. 50,000/-.
 - (vi) The details of monetary benefits payable to Ex-NDA, Ex-OTA cadets in an event of invalidment on medical grounds are as given below (not in receipt of Stipend):
 - a) Insurance Cover: Rs. 15 Lakh.
 - b) Disability Benefits: Rs. 15 Lakh for 100% disability, proportionately reduced upto 20% disability.
 - c) Ex-Gratia for less than 20% Disability: Rs. 50,000/- for cadets invalided out in first two years of training and Rs. 1 Lakh if invalided out during last year of training.
 - (vii) In addition to the above, sanction of Government of India exists for according Priority-1 for the purpose of employment, to cadets boarded out on medical grounds attributable to Military Training.
